

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-609(ND)/2017

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.03.2019**

**NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Saurabh Jain and Mr. Harshal Kumar, Advocates for the
Petitioner**

ORDER

Court notice be issued to the RP returnable on 11th March, 2019. Dasti.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**